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O.A. NO. 15 of 2005

Order Dt.09.12.2005

Heard Counsels for both the parties (M/s S.K. Acharya, Ld. Counsel appearing for the applicant and Mr. B. Mohapatra, Ld. Additional Standing Counsel for the Respondents) have disclosed that certain dues claimed by the applicant have already been released and certain other dues are still remain to be paid to the applicant. It has also been admitted by the Counsels for both the party that the applicant, who is reported to be sick, has been assigned light job (work) in the Text Book Press of Govt. of India located at Bhubaneswar.

In the aforesaid premises this O.A. Stands disposed of with a direction to the Respondents to clear up all the dues of the applicant, as admissible under the Rules, expeditiously by the end of January, 2006.

Send copies of this order to the applicant and to the Respondents in the address given in the cause title of the O.A. Free copies of this order be also handed over to the Ld. Counsels for appearing for both the parties.

Or. Dated 9.12.2005

Copies of order
sent to all
parties.

Copies of said
order already
handed over
to both the counsels.

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29/12/05

J. Mohanty
09/12/05

MEMBER (JUDICIAL)